## GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:721 ANSWERED ON:24.11.2009 MONITORING TV CONTENT

Kanubhai Patel Jayshreeben;Ramkishun Shri ;Rathod Shri Ramesh;Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether in view of many reality shows depicting obscenity and using objectionable language therein the Government proposes to strengthen its mechanism for monitoring content of such programmes;
- (b) if so, the details thereof and steps being taken thereon;
- (c) whether the Inter-Ministerial Committee (IMC) has taken note of specific violation of the programme and advertisement code of by TV channels airing such TV programmers and obscene advertisements;
- (d) if so, the details thereof alongwith the number of recommendations made the Committee in this regard during each of the last three years and the current year, channel-wise; and
- (e) the steps taken/being taken by the Government to promote value-based programmes on India television?

## **Answer**

- (a) & (b) All programmes including reality shows and advertisements telecast on TV channels transmitted/retransmitted through the Cable TV network, are required to adhere to the Programme and Advertising Codes prescribed under the Cable TV Networks(Regulation) Act, 1995 and rules framed thereunder. The Government has also constituted an Inter Ministerial Committee (IMC) to look into the specific violation of the Programme and Advertising Codes prescribed under the Cable Television Networks (Regulation) Act 1995 and rules framed thereunder. This Ministry has also set up Electronic Media Monitoring Centre (EMMC) with a view to monitor the content of Private TV Channels which includes reality shows in accordance with the Programme and Advertising Codes.
- (c) & (d) Yes Sir. A statement showing the action taken by this Ministry on the basis of recommendations made by Inter-Ministerial Committee on obscene TV reality shows and obscene advertisements during the last three years and the current year, channel wise is Annexed.
- (e) This Ministry had constituted a committee for reviewing the existing Programme and Advertising Codes prescribed under the Cable TV Networks (Regulation) Act, 1995 and the rules framed thereunder to provide greater specificity to the provisions of existing codes while nurturing of values upheld by India Society. The Committee has submitted its report to the Government which is available on the website of the Ministry www.mib.nic.in under the heading "Self Regulation Guidelines 2008". Wider consultation with all the stakeholders is ongoing before arriving at a broad consensus in the matter.

ANNEXURE AS REFERRED TO IN REPLY OF PART ( c) & (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 721 FOR ANSWER ON 24.11.2009.

BROADCASTING WING UP DATED ON 20.11..2009

Statement Showing the number and names of TV channels against whom complaint of showing obscenity & objectionable content on Reality shows and showing obscene advertisements have been received and action taken thereon on the recommendations of IMC during last three years i.e. 2006, 2007, 2008 and current year 2009.

YEAR WISE

Sl. No. Name of Reasons for Date of Action Taken the Channel issue of SCN SCN issued YEAR 2006

- AXN Telecast of obscene 26.6.2006 AXN Channel banned from programme 'World's 17.01.2007 to 28.02.2007. Sexiest Advertisements'. MATTER CLOSED.
- 2. Sony Max Telecast of an 03.11.2006 A Warning dated 05.02.2007

Channel advertisement of issued to the Channel 'Flavoured Condoms'. MATTER CLOSED.

YEAR 2007

'NTT.

Year 2008

2. Star News Telecast of obscene 22.02.2008 Star News Channel was directed advt. of 'New Axe vide Order dated 02.05.2008 to Deodorant'. run an apology scroll for three days. The Channel complied with. MATTER CLOSED.

- 3. MTV Telecast of obscene 11.08.2008 No violation observed.MATTER Reality Show titled CLOSED. 'Splitsvilla'
- 4. Bindass Telecast of vulgar 11.09.2008 Warning dated 25.11.2008. Programme titled Matter closed. 'Dadagiri'

YEAR 2009

- 1. Channel [V] Telecast of an obscene 08.10.2008 Warning dated 03.07.2009 issued reality beauty show to the Channel.MATTER CLOSED. titled 'Get Gorgeous 5'
- 2. News 24 Telecast of a reality 28.11.2008 Warning dated 03.06.2009 issued show 'Big Boss to the Channel.MATTER CLOSED. Season - 2'
- 3. Colors Telecast of a 28.11.2008 Advisory dated 03.06.2009 issued
   reality show to the Channel.MATTER CLOSED.
   'Big Boss
   Season 2'
- 4. MTV Channel Telecast of the 02.06.2009 Warning with direction to run programme titled apology scroll is being sent. 'Vodafone MTV Splitsvilla-2' uttering unfair remark to another participant.
- 5. Real TV Telecast of 30.06.2009 Warning is being sent. indecent Reality Show titled 'Sarkar Ki Duniya'

- 6. Star Plus Telecast of a obscene, 22.07.2009 Advisory is being sent. vulgar & indecent Reality Game Show titled 'Such Ka Samna'
- 7. Bindass Telecast of an 29.07.2009 Advisory being sent. indecent serial 'Sun Yaar Chill Maar'
- 8. Channel [V] Telecast of an 29.07.2009 Warning being sent. indecent programme titled 'Launch Pad'
- 9. Bindass Telecast of the 26.08.2009 Reply awaited. Reminder sent. Reality Show 'Dadagiri"
- 10. Sony Telecast of the 26.08.2009 Warning being sent.
   Reality Show 'Iss
   Jungle Se Mujhe Bachao'